Sl. No.	Name
20.	Smt. Manju Bala
21.	Shri Vivek Gupta
22.	Smt. Divesh Kumari
23.	Shri Harish Kumar
24.	Shri Prateek Gupta

Supplying of faulty medical equipments for NRHM scheme

- 920. SHRIMATI SASIKALA PUSHPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it has come to the notice of Government that medical equipments provided by Government under NRHM Scheme are mostly faulty and dysfunctional;
- (b) if so, the details thereof, including the complaints received from the States in this regard;
 - (c) the action taken by Government to prevent such faulty supplies; and
 - (d) the action taken against the culprits?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Public health is a State subject. Under the National Health Mission, financial support is provided to States/UTs for strengthening their healthcare system including for medical equipment based on the requirements posed by the States/UTs in their Programme Implementation Plans. Medical equipment are largely procured by the States/UTs only under the National Rural Health Mission.

- (b) No complaints have been received about faulty and dysfunctional equipment that have been supported under NRHM flexipool.
 - (c) and (d) do not arise in view of (b) above.

Inadequate facilities for swine flu treatment in Delhi

- 921. SHRIMATI NAZNIN FARUQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is fact that there are no adequate facilities for the swine flu infected patients in the country, especially in Delhi;

- (b) if so, the details thereof and the reasons therefor, and
- (c) the steps being taken by Government to provide adequate facilities and stop this epidemic?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) No.

(c) Health is a State subject. However, the Central Government has been monitoring the Influenza A H1N1 outbreak situation and remains in regular touch with the affected State Governments. The States have been provided guidelines on screening, risk categorization of patients, clinical case management and ventilator management. Guidelines for vaccination of health care workers have been also issued. To guide and assist the State Governments, teams from Union Health and Family Welfare Ministry are sent as per need.

The Integrated Disease Surveillance Programme regularly collects data on outbreaks of communicable diseases including Influenza A H1N1 from different parts of the country. This data is monitored and analyzed to facilitate quick response to contain outbreaks. In addition to the guidelines for combating Influenza A H1N1 already provided to the State Governments, the Central Government has also established a network of 21 laboratories equipped to test the virus. The Central Government has assisted the affected State Governments by providing logistic support for drug, masks and Personal Protective Equipment. Emergency stock of Oseltamivir drug, N-95 masks and Personal Protective Equipment is also being maintained. A Committee under the Director General of Health Services periodically monitors the situation. Regular advertisements for guidance of public on Influenza A H1N1 are being issued by MOHFW in national and local newspapers. The advertisements in print media were regularly published in more than 200 newspapers in January and February, 2015 all over the country. These also included vernacular languages. Information dissemination is also through Radio and Television. States have been advised to scale up IEC activities. The affected States have also put advertisements and media campaign in the local newspapers and aired Radio and Television spots.

Sterilization operations under torch light

922. SHRI D. KUPENDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) whether it has come to the knowledge of Government that sterilization operations were held under torch in Chatra district of Jharkhand;